

5

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.727/9/HDB/2019
NAME OF THE COMPANY	Siby Mining and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Siby Mining and Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

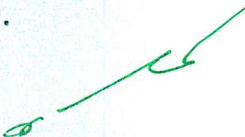
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is present. The matter is listed today for issuing notice to the corporate debtor. Issue **NOTICE** to the corporate debtor. The Registry to prepare notice. The counsel to collect the notice, serve on the corporate debtor and file proof of service. List the matter on 05.12.2019.


Member (T)

Karim


Member (J)